

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5306
ANSWERED ON:22.12.2000
REGIONAL RURAL BANKS
DAGGUBATI RAMANAIDU

Will the Minister of FINANCE be pleased to state:

- (a) the number and location of regional rural banks in the country, State-wise, particularly in Andhra Pradesh;
- (b) the criteria laid down for setting up of such banks;
- (c) whether the Government propose to open more such banks in the near future; and
- (d) if so, the State-wise details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

- (a) State-wise number and locations of Regional Rural Banks (RRBs) including those in Andhra Pradesh are given in the Statement.
- (b) The RRBs were set up in accordance with the provisions of section 3 (1) of the RRBs Act, 1976 which provides that the Central Government if requested so to do by a sponsor bank, by notification in the Official Gazette, establish in a State or Union Territory one more RRBs.
- (c) No, Sir.
- (d) Does not arise.